

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH, BENGALURU**

**ORIGINAL APPLICATION NO.170/00071/2019**

**DATED THIS THE 27<sup>TH</sup> DAY OF MARCH, 2019**

**HON'BLE DR.K.B.SURESH** ...MEMBER(J)  
**HON'BLE SHRI C.V. SANKAR** ...MEMBER(A)

Shivamurthy. M,  
S/o Shri Mariappa,  
Aged about 38 years,  
Post Graduate Teacher (Physics),  
Jawahar Navodaya Vidyalaya ,  
Devarahalli, Davangere Dt. PIN 577 213,  
JNV Quarters, Devarahalli,  
Davangere Dt. PIN -577 213. ...Applicant

(By Advocate Shri T.C. Govindaswamy)

Vs.

1. Union of India,  
Represented by the Secretary to Government of India,  
Ministry of Human Resources Development,  
(Department of School Education and Literacy),  
New Delhi-110 001.

2. The Commissioner,  
Navodaya Vidyalaya Samithi,  
B-15 Institution 4-B Nagar, Sector 62,  
Noida, (U.P.) Pin-201 307.

3. The Deputy Commission,  
Navodaya Vidyalaya Samithi,  
Hyderabad Region,  
N.L.I Buildings, Nallagundla Road,  
Gopanpally P.O.,  
Hyderabad-500 107,  
Telangana State. ...Respondents

(By Standing Counsel Shri V.N. Holla for Respondents)

**ORDER (ORAL)****HON'BLE DR.K.B.SURESH** **...MEMBER(J)**

Heard. Both counsel submit that the matter has become infructuous, as the Government has decided to grant the benefit to the applicant and to all those similarly situated like him. Therefore, it is recorded.

2. The OA is disposed off. No order as to costs.

(C.V. SANKAR)  
MEMBER(A)

(DR.K.B.SURESH)  
MEMBER(J)

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**Annexures referred in O.A. No. 170/00071/2019**

Annexure-A1: Copy of Section II of Part A of First Schedule to CCS (RP) Rules 2008.

Annexure-A2: Copy of representation of the applicant dated 31.01.2018

Annexure-A3: Copy of office order dated 12/22.3.2018 issued by the Deputy Commissioner of Bhopal Regional Office of Navodaya Vidyalaya Samiti.

Annexure-A4: Copy of common order of Hon'ble CAT, Jabalpur Bench dated 8.12.2017 in OA.200/00380/2016 and connected cases.

Annexure-A5: Copy of office order dated 01.02.2018.

Annexure-A6: Copy of representation dated 31.07.2018 submitted by T.P. Praveen Kumar.

**Annexures referred by the Respondents in the Reply Memo**

Annexure-R1: Copy of letter dated 14.11.2018 by Navodaya Vidyalaya Samithi, Noida, (U.P.).

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